

In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.
Cause List Dated :- 23.09.2020

<u>Morning Session</u>	<u>Stage of the Case</u>
1) CC No.869/2008	Arguments
2) CC No.1247/2008	Arguments
3) CC No.1155/2008	Arguments
4) CC No.710/2009	Arguments
5) CC No.750/2009	Arguments
6) CC No.211/2011	Accused Statement U/sec.313 of Cr.P.C
7) FDP No.03/2015	Hearing
8) Ex No.23/2014	Hearing
9) OS No.196/2013	Hearing
10) OS No.310/2018	Arguments
11) OS No.54/2018	Evidence
12) OS No.209/2019	Appearance of Party
13) OS No.12/2018	Hearing
14) OS No.561/2019	Appearance of Party
15) OS No.196/2020	Hearing
<i>* After Noon Session *</i>	
1) OS No.168/2011	Further Arguments/Judgment
2) FDP No.5/2015	Hearing
3) FDP No.6/2015	Hearing
4) EX No.3/2016	Hearing
5) OS No.426/2016	Hearing
6) OS No.160/2018	Hearing
7) OS No.498/2018	Hearing
8) OS No.536/2009	Further chief
9) OS No.290/2010	Further chief
10) OS No.226/2012	Further chief
11) OS No.176/2017	Further chief
12) OS No.498/2008	Further Evidence
13) Misc No.8/2012	Further Hearing
14) CC No.1810/2019	Hearing
15) PCR No.195/2020	Hearing

NOTE :- All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

G. S. S. S. S.
Prl. Civil Judge and JMFC.,
Anekal.

Matter listed on 23.09.2020 for hearing in the court of I Addl. Civil Judge
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	CC.No.43/2016	16	CC.No.1065/2017
2	CC.No.277/2016	17	CC.No.1341/2017
3	CC.No.1196/2016	18	CC.No.1487/2017
4	CC.No.567/2008	19	CC.No.1864/2017
5	CC.No.849/2011	20	CC.No.1895/2017
6	CC.No.440/2012	21	CC.No.171/2018
7	CC.No.415/2013	22	CC.No.667/2018
8	CC.No.390/2014	23	CC.No.1538/2018
9	CC.No.874/2017	24	CC.No.198/2014
10	CC.No.52/2014	25	CC.No.209/2019
11	CC.No.970/2015	26	CC.No.370/2019
12	CC.No.1287/2015	27	CC.No.366/2019
13	CC.No.1388/2016	28	OS.No.212/2020
14	CC.No.1499/2016	29	OS.No.213/2020
15	CC.No.1554/2016	30	OS.No.214/2020

All matters are listed for hearing.

Sd/-
I Addl. Civil Judge
Anekal

Note: All advocates are required to strictly follow SOP dated 18-09-20
issued by the Hon'ble High Court of Karnataka.